

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224
IB)-2963(ND)2019
IA-303/2024, IA-4609/2023

IN THE MATTER

Tarun Khanna

... **Applicant/Petitioner**

Versus

M/s. Deltronix India Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 21.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Siddharth Sangal with Adv. Richa Mishra,
Adv. Chirag Sharma in IA-303/2024, Adv.
Dawneesh Shaktivats R-1 & 2 in IA-4609/2023

For the Liq. : Adv. Anjali Sharma, Adv. Sunita Umesh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 16.04.2024.

Sd/-
(COURT FFICER)